

F. No. J-11015/6/2018-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th April, 2018

ORDER

In supersession of this Department's earlier Order with F. No. 36(18)/2014-Judl. dated 19.02.2014 in respect of engagement of Standing Government Counsel / Additional Standing Govt. Counsel for District & Subordinate Courts, Chandigarh (U.T.), the President is pleased to engage following Advocates as Standing Govt. Counsel / Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before District & Subordinate Courts, Chandigarh (U.T.), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORIDINATE COURTS, CHANDIGARH (U.T.)

Sl. No.	Name (S/Shri)	Contact details	Qualification	Enrollment No.
Standing Govt. Counsel				
1.	Satinder Singh	Kothi NO. 89, Sector-28A, Chandigarh Mob: 9855104889 Email: satindersinghmahesh@gmail.com	B.A. & LL.B.	P/86/1995
Additional Standing Govt. Counsel				
2.	Ajay Sood	H. No. 50-A & 51-A, Sector 30-B, Chandigarh Pin-160030 Mob: 7009698734, 9814810293 Email: ajaysood_chd@yahoo.co.in	B.A. & LL.B.	P/74/1997
3.	Dinesh Goel	H. No. 1100, Sector 15, Panchkula (Haryana) Mob: 9356735495	B. Com. & LL.B.	P/1272/2003
4.	Ashok	H. No. 1080, Ram Darbar, Phase-II, U.T. Chandigarh. Mob: 9316197326	B.A. & LL.B.	P/342/2006
5.	Tarun Thakur	629, Gobind Nagar, Nayagaon, Distt. Mohali, Punjab Mob: 9855554403 Email: tarun_law@hotmail.com	B. Com. & LL.B.	P/488/2008
6.	Vikas	Chamber No. 244, Second Floor, Chamber Complex, District Courts, Sector-43, Chandigarh Mob: 9463187922	Not mentioned	P/2085/2006

Indu Singh
20.4.18

7.	Paramjit Singh	H. No. 191, Sector 21-A, Chandigarh Mob: 9888312344	Not mentioned	P/676/2007
8.	Vaneet Mittal	H. No. 948, Sector 12-A, Panchkula Mob: 9815303374 Email: vineet.mittal03@gmail.com	B. Com., LL.B., MBA & LL.M.	P/1208/2008
9.	Dinesh Singh Chauhan	H. No. 629, Sector40-A, Chandigarh Mob: 9914449532 Email: dineshchauhanpuchd@yahoo.com	B.A., LL.B., M.A., PGDMC	P/1194/2015
10.	Varun Dhawan	H. No. 127-B, Sector 51-A, Chandigarh, Pin-160047 Mob: 904162693, 7986890721	B. Com & LL.B.	P/1434/2016 (Provisional)

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
20.9.18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Union Territories Division and Judicial Division of Ministry of Home Affairs, North Block, New Delhi.
3. Shri Satya Pal Jain, acting-Addl. SGI, Punjab & Haryana High Court at Chandigarh.
4. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
5. The District Judge, Chandigarh (U.T.)
6. All the counsel listed above individually.
7. Cash (LA) Section for the payment of retainership fee to Standing Govt. Counsel at serial number 1 in the table above with effect from the date of this order and to stop the payment of retainership to earlier Standing Govt. Counsel for District & Subordinate Courts, Chandigarh (U.T.).
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
Section Officer (Judicial)
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